COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 201 OF 2016

Dated: 19th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Gujarat Energy Transmission Corporation Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua for R.1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on **07.09.2017.**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/pr